

**LOK SABHA
UNSTARRED QUESTION NO. 221
TO BE ANSWERED ON 18TH JULY 2016**

SURRENDER OF LPG SUBSIDY

221. SHRI K. PARASURAMAN:
SHRI ANTO ANTONY:
SHRIMATI VANAROJA R.:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government has formulated any scheme to persuade the LPG consumers/well-off section of society in the country to voluntarily give up their LPG subsidy;

(b) if so, the number of such consumers who have surrendered/renounced their subsidy so far, State/UT-wise;

(c) the quantum of subsidy saved as a result of the said move and new LPG connections provided to Below Poverty Line (BPL)/needy and poor families under the said scheme, State/UT-wise; and

(d) whether the Government proposes to do away with LPG subsidies for rich/ higher income bracket people and if so, the criteria fixed by the Government to determine the subsidy formula in this regard?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) Government has launched an initiative to encourage domestic LPG consumers, who can afford to pay the non-subsidised price for LPG, to voluntarily surrender their subsidy. As on 12.07.2016, 1,03,85,136 consumers have voluntarily given up/surrendered LPG subsidy. Details of State/UT-wise number of consumers who have surrendered/renounced their subsidy is at **annexure**. The approximate annual subsidy saving is likely to be in the range of Rs. 1732 crore (approx.) assuming an average subsidy of Rs. 139 per cylinder for 12 cylinders for the year 2015-16. More than 62 Lakh new LPG connections have been released to BPL families as a part of 'Give Back' campaign utilising CSR funds of OMCs.

(d) Government has decided to rationalize the subsidy outgo by excluding such LPG consumers from the purview of subsidy, who or whose spouse has taxable income of ₹ 10 lakh and above during the previous financial year computed as per the Income Tax Act, 1961 w.e.f. 1.1.2016.

State wise Opt out status as on Date- 12-07-2016

State	IOC	HPC	BPC	Industry Total
Andaman and Nicobar Islands	2780	0	0	2780
Andhra Pradesh	84547	87626	73705	245878
Arunachal Pradesh	22680	0	89	22769
Assam	168093	5772	10858	184723
Bihar	271617	83480	66390	421487
Chandigarh	9712	4983	3699	18394
Chhattisgarh	61237	56365	20948	138550
Daman and Diu	0	1744	859	2603
Delhi	528070	133130	117595	778795
Dadra and Nagar Haveli	0	6962	0	6962
Goa	711	32462	8140	41313
Gujarat	166692	144527	142791	454010
Himachal Pradesh	57384	9611	2656	69651
Haryana	131339	102825	97693	331857
Jharkhand	61281	28302	8929	98512
Jammu and Kashmir	64805	80434	5948	151187
Kerala	112444	79746	127005	319195
Karnataka	303341	188180	251594	743115
Lakshadweep	142	0	0	142
Manipur	46427	0	0	46427
Meghalaya	7432	0	14	7446
Maharashtra	174375	728341	790858	1693574
Mizoram	43854	0	0	43854
Madhya Pradesh	190117	140383	103331	433831
Nagaland	31311	7	6	31324
Odisha	59954	82683	14856	157493
Puducherry	4055	3759	7467	15281
Punjab	172621	129475	126312	428408
Rajasthan	217683	209436	228105	655224
Sikkim	7698	0	0	7698
Telangana	99883	158128	129270	387281
Tamil Nadu	271302	120552	276009	667863
Tripura	17256	0	0	17256
Uttar Pradesh	658948	271767	329002	1259717
Uttarakhand	97128	13763	32530	143421
West Bengal	193657	105278	58180	357115
Total	4340576	3009721	3E+06	10385136